

Ragging incidents in NCR colleges

*26. SHRI AMAR SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that a large number of ragging incidents have taken place during the current year in NCR colleges;

(b) if so, the details thereof; and

(c) the action Government has taken against the Principals of those colleges and students found involved in those incidents?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI KAPIL SIBAL): (a) Based upon the information collected from the Anti-Ragging Helpline established by the University Grants Commission (UGC) and other information obtained by UGC, 21 incidents of ragging have been reported in the current academic session in NCR colleges and Universities.

(b) Details of the reported incidents of ragging and the action, if any taken thereon, are given in the enclosed Statement (See below).

(c) UGC has notified on 17th June, 2009, its Regulations on the Curbing of the Menace of Ragging in Higher Educational Institutions. Administrative action against students found indulging in or abetting ragging is to be taken by the concerned higher educational institution while the criminal action, if any, is to be taken by the district administration. The Regulations also provide for action against an institution or college by the affiliating University that fails to curb ragging effectively. Administrative action can be taken against a member of the faculty or staff, including the Principal, where a lapse is attributable in the matter of reporting or taking prompt action to prevent an incident of ragging or display an apathetic or insensitive attitude towards complaints of ragging. This action is to be taken by the concerned appointing authority of the institution. Therefore, the initial action in incidents of ragging against the students or Principal is to be taken by the concerned institution and by the affiliating University. The statutory regulatory bodies i.e. the UGC or the All India Council for Technical Education (AICTE), can also proceed against an institution which fails to curb ragging effectively through steps such as withdrawal of declaration of fitness to receive grants under section 12B of the UGC Act, withholding any grant allocated, declaring the institution ineligible for consideration for any assistance under any of the general or special assistance programmes, informing the general public, including potential candidates for admission, through a notice declaring that the institution does not possess the minimum academic standards.

Statement

Details of ragging incidents in NCR colleges and Universities

Sl.No.	Name of Complainant	College Name & Address	Affiliating University	Complaint Details and Action Taken
1	2	3	4	5
1.	Manu	Government College, Sonipat	Polytechnic in Polytechnic	Mr. Jogender Singh Malik is Haryana always creating problems for Manu and for his friends. It happens every day no seniors listen to Manu's word so Manu's parents are worried about this happening during Holi. Mr. Joginder creating much more problems for Manu. So take the proper action against Mr Jogender Singh Mallick. Mr. Jogender behaves like an anti-social and he plays with the emotion of the students. Many of the students are frightened with the name of Jogender so take the proper action against him. College is yet to report the action taken in this regard.
2.	Rajesh Sharma	IMT, Ghaziabad		International business relations "3rd sem."students use to wake up in the midnight and tell us to dance. College is yet to report the action taken in this regard.
3.	Shubham Chikara	Meerut College, Meerut	Chaudhary Charan Singh University, Meerut, Uttar Pradesh.	Senior student told the victim to leave the hostel room and warden told the victim not to leave the room I will help you and suddenly the senior student came in the night and beat the victim then the warden came that way and senior student went away. Senior student is studying B.Sc. final yr. and LLB 2nd yr. victim is studying B.Com Istyr. College is yet to report the action taken in this regard.

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4.	Subham Chakrabarti	SRM University, NCR campus, Modi Nagar, Ghaziabad	SRM University	<p>2nd year students of the same college. They all are forcing us to wear formal dress code. They are extorting us and they are forcing us to obey there all kind of things otherwise they will not let us to stay in the college... Pankaj Gupta, Prem Ranjan, Abhijeet, Salman... we know those people very well. Please hide my name.</p> <p>University is yet to report the action taken in this regard.</p>
5.	Gaurav Gupta	Meerut Institute of Engineering & Technology, Baghat Road Crossing, Meerut Bypass, Meerut.	Uttar Pradesh Technical University, Lucknow.	<p>2nd and 3rd year senior student (Mechanical department) forced him to sing a song, and wear only pant shirt, cut the hair (and victim is 1st year student). College is yet to report the action taken in this regard.</p>
6.	Rajesh Mathur	NIMT, G.T Road, Post Office Mohan Nagar, Ghaziabad	Uttar Pradesh Technical University, Lucknow.	<p>They are forcing us to wish (greeting), dance unnecessarily. Culprits name are-Durgadutt, Gaurav Vajpayee, Mukesh Paswan, Pankuj Singh and many more.</p> <p>College is yet to report the action taken in this regard.</p>
7.	Jay Malhotra	Sharda University, Plot No. 32, 34, Knowledge Park 3, Greater Noida	Private University under State Law.	<p>Victim says senior students tease him by abusing him every time. University is yet to report the action taken in this regard.</p>
8.	Maarit Abasti	Ajay Kumar Garg Engineering College, 27th KM Stone, Delhi-	Uttar Pradesh Technical University, Lucknow	<p>Seniors of 3rd year students are Raman Shukla, Prince Yadav, Sashank Singh, Sulav Singh, Aatiya Singh, Akshay, Niranjan Gupta, Shiva Maheshri, Prabhat Rai, Saurav Singh, Rahul Sukhla,</p>

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		Hapur Bypass Road Adhyatmik Nagar, Ghaziabad, Uttar Pradesh		Sidharth Choudhary, Antib Bhandari, Amit Rothan, Ravi Raj Singh, Kalesh Mani Shadel, Anup Singh, Anmol, Subhash, Pratik Chouhan, Shree Rana, S.L Kapoor, (worden name is Pradeep Kumar) those boys beaten us a lot and we all are injured and warden also and S.L Kapoor also supporting them. Please help us because all staffs members are not supporting us and we need protection. They are calling criminal from outside of the college to beat us. College is yet to report the action taken in this regard.
9.	Dharmender Kumar Singh	IILM Institute of Higher Education, Greater Noida	Uttar Pradesh Technical University, Lucknow	Some of the senior students are always ragged to the juniors in the night time and they used to abuse us and they also striptease us and take some proper action against them as soon as possible. College is yet to report the action taken in this regard.
10.	Lt. Deepak Kumar	Bhega Ram Chhajju Mal (BRCM) College of Engineering and Technology	Maharishi Dayanand University, Rohtak	Senior student, beat the victim so badly that he 1st his life during this, According to hios brother the college and police were not taking any action against it victim was in B.Tech 1st year (Mechanical trade), Jagdeep is elder brother of the victim, he is registering the complaint. College is yet to report the action taken in this regard.
11.	Ajeet	Hindu College, Delhi	University of Delhi.	Mr. Ajeet said an unknown boy damaged his marksheet and important documents in Hindu college and he wore red t shirt. Victim refused to give his contact number. College has not received any complaint from student.

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12.	Ramesh Singh	Maharaja Agrasen College, Delhi	University of Delhi.	<p>Five students of my college ragged me and forced me to take entry in to the ladies toilet it happened on 20/06/2009 at 11:00.</p> <p>College is yet to report the action taken in this regard</p>
13.	Sonu	Ramjas College, Delhi	University of Delhi.	<p>She is a fresher in the college. Her senior has snatched her library card and hid it somewhere.</p> <p>As per reply from college, the student has not responded.</p>
14.	Swati	Moti Lal Nehru College, Delhi	University of Delhi.	<p>She is a fresher in the college. Her senior has snatched her library card and hide it somewhere.</p> <p>College is yet to report the action taken in this regard.</p>
15.	Shashi Ranjan	Alfalah School of Engineering & Technology, Rohtak Faridabad	Maharishi Dayanand University,	<p>Some seniors of 3rd year round about 25 to 30 ragged to new admission 10 student and closed them into a room and locked from inside and beat them. Few third year student were also present outside the room. When fourth year student came, they run away and the student of third year threaten them. If they inform to anyone they'll create much more problem for them. When police reached they had vacated the room.</p> <p>College is yet to report the action taken in this regard.</p>
16.	Ramesh Tripathi	Swami Vivekanand College, Delhi	University of Delhi.	<p>Senior teases and beats. He can identify the person.</p> <p>It is women's college and the complainant is male. It appears to be a fake complaint.</p>

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17.		Swami Shradddhanand College,	University of Delhi, Delhi	It is not a ragging case and it is a case of family dispute. The students involved were asked to withdraw their admission from college.
18.		R.K.G.I.T Engineering College, Ghaziabad	Uttar Pradesh Technical University, Lucknow	As per the college and report of the District Magistrate it was not a case of ragging.
19.	Sunny Singh	Kirori Mal College,	University of Delhi, Delhi	<p>Some senior students from Kirori Mal college. They are disturbing me and they have been breaking bottle in my room.</p> <p>The students involved have been suspended from the college.</p>
20.	Balbir Chand	Jawaharlal Nehru University, Delhi	Jawaharlal Nehru University, Delhi	<p>The Proctorial Board after through investigation recommended the following differential punishment on 20.08.09. 9 students was withdrawn were rusticated for 4 semester. Hostel facility of 9 students was withdrawn 2 semesters.</p> <p>Subsequently the punishment was reconsidered by the Vice Chancellor of the University (Appellate Authority) and Vice Chancellor commuted the punishment as under <i>w.e.f</i> 16.09.09.</p> <p>a) 6 students were found Rs. 5000 each and there hostel facilities were withdraw for 2 years.</p> <p>b) The Hostel facility of 3 students was withdraw for 1 year.</p> <p>c) The Hostel facility of 10 students was withdraw for 1 semester.</p>

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21.	Tiwari Kumar	Jamia Milia Islamia	Jamia Milia Islamia	Senior students of 2nd year teasing and using abusive languages and give extortion. Manoj Kumar is the name of person who has ragged. University has not reported any action in this regard.

Suicide by farmers

†*27. SHRI AMIR ALAM KHAN: Will the Minister of AGRICULTURE be pleased to state:

(a) whether there is an increase in the incidents of suicides and self-immolations by farmers in different parts of the country despite the rehabilitation package being in place;

(b) if so, the number of such incidents reported during the last two years and till now in the current year, State-wise; and

(c) the corrective steps taken by Government to tackle this problem?

THE MINISTER OF AGRICULTURE (SHRI SHARAD PAWAR): (a) to (c) The Government of India approved in the year 2006 a rehabilitation package of Rs. 16978.69 crore for 31 suicide prone Districts in the four States of Andhra Pradesh, Maharashtra, Karnataka and Kerala. The package is being implemented over a period of 3 years and includes both immediate and medium term measures with an aim of establishing a sustainable and viable farming and livelihood support system through debt relief to farmers, improved supply of institutional credit, crop centric approach to agriculture, assured irrigation facilities, watershed management, better extension and farming support services and subsidiary income opportunities through horticulture, livestock, dairying, fisheries etc.

It has been decided by the Government to extend the period for implementation of the non credit components of the package by 2 more years i.e. 30th September, 2011. An amount of Rs.15840.82 crore (i.e. 93.30% of total package cost) has been released by Centre/State Governments and Banks in 4 States up to 31st March, 2009. After implementation of the Rehabilitation Package, there has been declining trend in farmers' suicides in most States. The latest available State-wise information regarding number of suicides by farmers is given in enclosed Statement. (See below). As reported by the State Governments and revealed in some studies conducted earlier, the causes for suicides by farmers are manifold including personal and other reasons. However, some suicides out of the total number of suicides have been attributed to crop failure, indebtedness, drought and socio-economic reasons.

†Original notice of the question was received in Hindi